NATIONAL COMPANY LAW TRIBUNAL DIVISION-BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CA/122/2017

NAME OF THE TRANSFEROR

: RONNY GEORGE

NAME OF THE TRANSFERRE

: PROFESSIONAL COURIERS NETWORK LTD & 6

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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<u>ORDER</u>

Counsels for both the parties are present. Last and final opportunity is given to the Counsel for Respondents to file objections in relation to the prayer of the waiver of the requirements under section 244 of the Companies Act, 2013 failing which the application will be decided on merits. Put up on **08.12.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)